

## Madhu Bhaduri Vs ACIT

**Court:** Income Tax Appellate Tribunal (Delhi E Bench)

**Date of Decision:** Jan. 31, 2023

**Acts Referred:** Income Tax Act, 1961 " Section 49, 143(3)

**Hon'ble Judges:** Yogesh Kumar U.S., J; Dr. B.R.R. Kumar, (AM)

**Bench:** Division Bench

**Advocate:** Tarun Kandhari, Renu Suri, Ajay Kumar Arora

**Final Decision:** Partly Allowed

### Judgement